

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.06.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 139/2021	Asish Kumar Rathi Liquidator for M/s. Ind Barath Power (Madras) Ltd	Shweta Dubey	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH) (Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another	Shahbaaz Husain	R. Sivaraman - R2 (R2 filed counter through efiling and also physically on 29.06.2021)
3.	Comp App (AT) (CH) (Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	R. Sivaraman - R2 (R2 filed counter through efiling and also physically on 29.06.2021)

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1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

**1.Dy.Registrar - PH No. : 044-2888 0443
CELL : 9868947517**

**2.Asst.Registrar - PH No. : 044-2888 0451
CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)